

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1915

ANSWERED ON:11.12.2008

IRREGULARITIES IN ISSUANCE OF LICENCES TO PRIVATE AIRLINES

Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Verma Shri Ravi Prakash

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether irregularities have been detected in the issue of licenses to some private airlines belonging to the country's top corporate houses for the import of aircraft under the duty waiver scheme;

(b) if so, the facts and the details thereof; and

(c) the action taken by the Government in each case?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a):- No, Sir.

(b) and (c):- Does not arise.